

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 10.12.2014

CP No. 291/00028/2014(OA No.182/2012)

The applicant present in person.

Mr. Anil Mehta, Counsel for the respondents.

Heard the applicant present in person and the learned counsel for the respondents.

In view of the order passed by the respondents vide C.No.II-26(2)CCU/JZ/2012/1028-1034+1041 dated 6.8.2014 the contempt petition filed by the applicant is dismissed.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

B.V.Rao
(B.V.RAO)
JUDICIAL MEMBER

Adm/